

NOTIFICATION No. 53 / 2015**I**

The District Judges mentioned in Column (1) below are transferred and posted to the posts mentioned against their names in Column (2) below:

<i>S.No</i>	<i>Name and Designation (1) Thiru / Tmt. /Selvi</i>	<i>Transferred and Posted as (2)</i>
1	C.Raghavan, District Judge, Tiruvannamalai.	Principal District Judge, Tiruchirappalli in the existing vacancy.
2	T.Rajasekaran, I Additional District Judge (PCR), Thanjavur.	Additional District Judge & Presiding Officer, Special Court under E.C.Act, Thanjavur in the existing vacancy.
3	M.Jothiraman, Registrar (Admn.), Madurai Bench of Madras High Court, Madurai.	I Additional District Judge, Salem vice Thiru. K.Rajasekar, transferred.
4	K.Rajasekar, I Additional District Judge, Salem.	Additional District Judge & Presiding Officer, Special Court under E.C.Act, Salem in the existing vacancy.
5	T.Venkattakrishnan, Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.	Sessions Judge, Mahila Court, Chengalpattu in the existing vacancy.
6	N.Umamaheswari, III Additional District Judge, Tiruchirapalli.	II Additional District Judge, Tiruchirapalli in the existing vacancy
7	H.Joseph David, IV Additional District Judge, Coimbatore.	Additional District Judge and Presiding Officer, Special Court under E.C.Act, Coimbatore in the existing vacancy
8	P.Chandraseharan, XV Additional Judge, City Civil Court, Chennai.	XVI Additional Judge, City Civil Court, Chennai vice Ms.G.Vijayalakshmi transferred
9	G.Vijayalakshmi, XVI Additional Judge, City Civil Court, Chennai.	XVII Additional Judge, City Civil Court, Chennai vice Ms.J.Mavis Deepika Sundaravadhana transferred

<i>S.No</i>	<i>Name and Designation (1) Thiru / Tmt. /Selvi</i>	<i>Transferred and Posted as (2)</i>
10	J.Mavis Deepika Sundaravadhana, XVII Additional Judge, City Civil Court, Chennai.	XVIII Additional Judge, City Civil Court, Chennai vice Thiru.M.Gomathinayagam transferred
11	P.Dhanabal, II Additional District Judge (PCR), Tirunelveli	I Additional District Judge, Tirunelveli in the existing vacancy

II

The Hon'ble The Chief Justice is pleased to make the following appointment in the High Court Legal Services Committee:

Thiru A.Nazir Ahamed, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Vellore is transferred and appointed as Secretary, High Court Legal Services Committee, Chennai, on deputation basis, in the existing vacancy.

III

The Hon'ble The Chief Justice is pleased to make the following appointments in the Madurai Bench of Madras High Court, Madurai :

Thiru M.Sreenivasan, I Additional District Judge, Tiruppur is transferred and posted on other duty as Registrar (Administration), Madurai Bench of Madras High Court, Madurai vice Thiru M.Jothiraman, transferred.

Thiru S.Srinivasan, V Additional District Judge, Madurai is transferred and posted on other duty as Registrar (Judicial), Madurai Bench of Madras High Court, Madurai vice Thiru T.Venkattakrishnan, transferred.

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IV

The Trainee District Judges mentioned in column (1) below, who have been appointed as District Judges (Entry Level) by direct recruitment in G.O.Ms.No.5, Public (Spl-A) Department, dated 02.01.2014, on completion of training on 01.05.2015 A.N., are posted to the posts mentioned against their names in column (2) below :

S. No	Name of Trainee District Judges (1) <i>Thiru / Tmt. /Selvi</i>	Posted as (2)
1	J.Juliet Pushpa, undergoing training as Additional Sub Judge, Tiruvallur.	III Additional District Judge, Villupuram at Kallakurichi in the existing vacancy
2	S.Selva Sundari, undergoing training as Additional Sub Judge, Ariyalur.	Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Nagapattinam in the existing vacancy
3	R.Shanmuga Sundaram, undergoing training as IV Additional Sub Judge, Coimbatore.	III Additional District Judge (PCR) Madurai vice Thiru. C.Kumarappan transferred
4	D.Lingeswaran, undergoing training as II Additional Sub Judge, Karur.	Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Ariyalur in the existing vacancy
5	N.Logeswaran, undergoing training as V Additional Sub Judge, Coimbatore.	III Additional District Judge, Tiruchirappalli vice Ms. N.Umamaheswari, transferred
6	M.K.Jamuna, undergoing training as Additional Sub Judge, Vellore.	I Additional District Judge, Tiruppur vice Thiru. M.Sreenivasan, transferred
7	M.Christopher, undergoing training as III Additional Sub Judge, Cuddalore.	Special Judge, Special Court under TNPID Act, Coimbatore in the existing vacancy
8	B.Karthikeyan, undergoing training as Additional Sub Judge, Dharmapuri.	III Additional District Judge, Coimbatore in the existing vacancy
9	G.Vijaya, undergoing training as V Additional Sub Judge, Madurai.	IV Additional District Judge, Coimbatore vice Thiru.H.Joseph David transferred.

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S. No	Name of Trainee District Judges (1) <i>Thiru / Tmt. /Selvi</i>	Posted as (2)
10	S. Karthikeyan, undergoing training as II Additional Sub Judge, Dindiugl.	I Additional District Judge (PCR), Thanjavur vice Thiru. T.Rajasekaran transferred.
11	S.Arul Murugan, undergoing training as Additional Sub Judge, Krishnagiri.	IV Additional Judge, City Civil Court, Chennai vice Ms.R.Xaverin Arul Felicita transferred.
12	M.Shanthi, undergoing training as Additional Sub Judge, Perambalur.	VI Additional Judge, City Civil Court, Chennai in the existing vacancy .
13	J.A. Kokila, undergoing training as II Additional Sub Judge, Tiruppur.	VII Additional Judge, City Civil Court, Chennai in the existing vacancy
14	Deepthi Arivunithi, undergoing training as IV Additional Sub Judge, Tiruchirappalli.	IV Additional District Judge, Madurai vice Thiru. N.Venkatavaradhan transferred
15	P.Mathusuthanan, undergoing training as V Additional Sub Judge, Tiruchirappalli.	Sessions Judge, Magilir Neethimandram (Fast Track Mahila Court), Vellore vice Thiru. A.Nazir Ahamed, transferred
16	B. Murugesan, undergoing training as II Additional Sub Judge, Thanjavur.	Additional District Judge, Virudhunagar in the existing vacancy
17	K.Dhanasekaran, undergoing training as II Additional Sub Judge, Tirunelveli.	XV Additional Judge, City Civil Court, Chennai vice Thiru. P.Chandraseharan transferred
18	A.Abdul Kadhar, undergoing training as Additional Sub Judge, Namakkal.	II Additional District Judge (PCR), Tirunelveli vice Thiru. P.Dhanabal transferred
19	C. Sanjai Baba, undergoing training as III Additional Sub Judge, Salem.	V Additional District Judge, Madurai vice Thiru. S.Srinivasan transferred
20	N. Gunasekaran, undergoing training as III Additional Sub Judge, Karur.	Sessions Judge, Mahalir Neethimandram, Tirunelveli in the existing vacancy
21	M.N. Senthil Kumar, undergoing training as Additional Sub Judge, Tambaram.	V Additional District Judge, Coimbatore in the existing vacancy

S. No	Name of Trainee District Judges (1) <i>Thiru / Tmt. /Selvi</i>	Posted as (2)
22	M.Sumathi Sai Priya, undergoing training as III Additional Sub Judge, Erode.	Additional District Judge, Pudukkottai in the existing vacancy
23	S.Sameena, undergoing training as IV Additional Sub Judge, Salem.	VI Additional District Judge, Madurai vice Thiru. K.Guruvaiah transferred.

**HIGH COURT, MADRAS.
DATED: 21.04.2015.**

**Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL.**

OFFICIAL MEMORANDUM

Sub: Courts and Judges - District Judges - Transfer and Postings – Newly appointed District Judges (Entry Level) – Postings - Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 53 / 2015, dated : 21.04.2015.

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The District Judges, who have been transferred and posted in the High Court's Notification cited above, are required to hand over charge of their respective posts to any one of the nearest Principal District Judge / District Judge / Additional District Judge / Additional Judge, City Civil Court, Chennai, as the case may be, on 30.04.2015 A.N., and take charge of their respective new posts on or before 04.05.2015 F.N., without availing full joining time.

The Officers who have been transferred and posted in the same station in which they are now functioning, are required to take charge of their respective new posts, on 30.04.2015 A.N. / after handing over charge of their respective posts to their successors, as the case may be.

The District Judges, who have been transferred in the Notification cited above, but not given postings therein, are required to await posting orders.

The Officers who relieve the Officers under transfer, are required to hold full additional charge of the additional posts until the successors take charge or until further orders, as the case may be.

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II

Thiru M.Sreenivasan, I Additional District Judge, Tiruppur, who has been transferred and posted as Registrar (Admn.), Madurai Bench of Madras High Court, Madurai in the High Court's Notification cited above, is required to hand over charge of his post to the nearest Additional District Judge, on 30.04.2015 A.N., and take charge of the post of Registrar (Admn.), Madurai Bench of Madras High Court, Madurai from Thiru M.Jothiraman, Registrar (Admn.), Madurai Bench of Madras High Court, Madurai, on or before 04.05.2015 F.N., without availing full joining time.

On relief, Thiru M.Jothiraman, who has been transferred and posted as I Additional District Judge, Salem in the High Court's Notification cited above, is required to take charge of the post of I Additional District Judge, Salem, immediately, without availing full joining time.

III

Thiru S.Srinivasan, V Additional District Judge, Madurai, who has been transferred and posted as Registrar (Judicial), Madurai Bench of Madras High Court, Madurai in the High Court's Notification cited above, is required to hand over charge of his post to the nearest Additional District Judge, on 30.04.2015 A.N., and take charge of the post of Registrar (Judicial), Madurai Bench of Madras High Court, Madurai from Thiru T.Venkattakrishnan, Registrar (Judicial.), Madurai Bench of Madras High Court, Madurai, immediately, on the same day.

On relief, Thiru T.Venkattakrishnan, who has been transferred and posted as Sessions Judge, Mahila Court, Chengalpattu in the High Court's Notification cited above, is required to take charge of the post of Sessions Judge, Mahila Court, Chengalpattu, on 04.05.2015 F.N., without availing full joining time.

IV

Ms. J.Juliet Pushpa, Ms. S.Selva Sundari, Thiru. R.Shanmuga Sundaram, Thiru. D.Lingeswaran, Thiru. N.Logeswaran, Ms. M.K.Jamuna, Thiru. M.Christopher, Thiru. B.Karthikeyan, Ms. G.Vijaya, Thiru. S.Karthikeyan, Thiru. S.Arul Murugan,

Ms.M.Shanthi, Ms.J.A. Kokila, Ms. Deepthi Arivunithi, Thiru. P.Mathusuthanan, Thiru.B.Murugesan, Thiru K.Dhanasekaran, Thiru A.Abdul Kadhar, Thiru C. Sanjai Baba, Thiru N.Gunasekaran, Thiru M.N.Senthil Kumar, Ms. M.Sumathi Sai Priya and Ms. S.Sameena, who have been appointed as District Judges (Entry Level) by Direct Recruitment, who are undergoing 6 months training as Additional Sub Judges and completing the training on 01.05.2015 A.N. and who have been given postings as District Judges on completion of the said training on 01.05.2015 A.N., in the High Court's Notification cited above, are required to hand over charge of their respective posts to the nearest Sub Judge, on 01.05.2015 A.N., and take charge of their respective new posts on 04.05.2015 F.N., without fail. They are also required to report to their respective Principal District Judges / Head of Unit of the Districts in which they have been posted before taking charge of their respective posts.

**HIGH COURT, MADRAS.
DATED: 21.04.2015.**

**Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL.**